

F. No. 01(03)/Roster/CESTAT/2020  
**Customs, Excise and Service Tax Appellate Tribunal**  
**West Block No. 2, R.K. Puram, New Delhi-110066**

Date: 30 May 2020

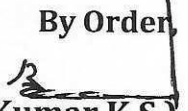
**ORDER No. 49 of 2020**

Hon'ble President is pleased to order the roster for **CESTAT, Chennai** for the period from 1.6.2020 to 31.07.2020 as follows:

PERIOD/DAYS	BENCH	WORKING STATION	WORK ASSIGNED
Between 1.6.2020 and 31.07.2020 <b>(on every Monday, Wednesday and Friday)</b>	Ms. Sulekha Beevi, Hon'ble Member (Judicial) and Mr. P.V. Subbarao, Hon'ble Member (Technical)	Chennai/ Hyderabad	Customs, Excise and Service Tax Division Bench matters
From 1.6.2020 to 31.07.2020	Mr. P. Dinesha, Hon'ble Member (Judicial)	Chennai	Single Member matters

Note:

1. From 1.6.2020 to 5.6.2020, Members will do Chamber work.
2. All part heard matters are released to be heard afresh by regular Bench as per the above Bench constitution.
3. Whenever Ms. Sulekha Beevi, Member (Judicial) is on leave or on tour, Mr. P. Dinesha, Member (Judicial) will sit in the Division Bench and the Single Member cases on those dates will get adjourned.
4. On every Friday afternoon special bench sitting will be notified, if any.
5. In the event of no sitting of a Bench the adjourned dates of listed matters will be available on the website [www.cestatnew.gov.in](http://www.cestatnew.gov.in).

By Order,  
  
**(Bineesh Kumar K.S.)**  
Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members/P.A. to Registrar/Assistant Registrar/Bar Association/O/O Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.

**Assistant Registrar**